

(d) if not, the reason therefor; and

(e) whether Government propose to restore the allowance in the near future?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):** (a) No. However, the allowance has been curtailed only in respect of those E.D.B.P.Ms who are employees of the State Govt. or teachers who draw D.A. at the rates admissible to Central Govt. servants.

(b) The *ad hoc* increase is only in the nature of Dearness Allowance. When the E.D. Staff are already getting D.A. at the rates applicable to the Central Govt. Staff, the payment of *ad hoc* increase will be tantamount to payment of D.A. twice. Hence they are not eligible for payment of *ad hoc* increase.

(c) The non payment of *ad hoc* increase is applicable to the E.D. staff drawing Central rates of D.A. irrespective of whether they are teachers or otherwise.

(d) Does not arise.

(e) No.

#### TELEPHONE MESSENGERS IN RAMANATHAPURAM DISTRICT

**3823. SHRI KIRUTTINAN:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the telephone messengers at Manamadurai and Tiruppuvanam towns in Ramanathapuram district, Madras State, have been recently suspended;

(b) if so, the reasons therefor; and

(c) whether Government are considering any alternative arrangements to redress the difficulties of the public particularly who are using the public telephones in those towns?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):** (a) Yes. Messenger Service was discontinued at Manamadurai in September, 1963 and at Tiruppuvanam in February, 1967.

(b) The Service was withdrawn after commissioning of automatic exchanges and

consequent conversion of the Long distance P.C.Os at these places into Local P.C.Os.

(c) The general question of providing Messenger Service at Trunk Public Call Offices within the Local areas of Telephone Exchanges is under examination.

#### MONEY ORDER FORMS IN REGIONAL LANGUAGES

**3824. SHRI KIRUTTINAN:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the printing of money order forms in the regional languages particularly in Tamil, has been stopped;

(b) if so, the reasons therefor; and

(c) whether Government have taken any final decision in this regard?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):** (a) Yes. In the past some bilingual money order forms were got printed by the Heads of Circles locally in English and the regional languages including Tamil. This has since been stopped.

(b) and (c). A policy decision has been taken that those forms such as money order forms which go from one linguistic region to another should be bilingual i.e. in Hindi and English.

#### EXPENDITURE ON ELECTION IN HARYANA

**3825. SHRI SURAJ BHAN:** Will the Minister of LAW be pleased to state:

(a) the total expenditure incurred by Government on the last General Elections in the Haryana State; and

(b) the total expenditure incurred by the Assembly candidates of the State in the last General Elections as shown in their election returns?

**THE MINISTER OF LAW (SHRI GOVINDA MENON):** (a) The total expenditure incurred on the Fourth General Elections, 1967, in respect of the State of Haryana was Rs. 9,01,000. The expenditure incurred for the preparation and printing of the electoral rolls was Rs. 1,30,000 and for conduct of General Elections Rs. 7,71,000.